

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. 2902 /Apptt.
Dated: 06.7.17

To,

1. Miss Shweta Kumari No. II, S.D.J.M.-cum-Judge l/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra,
2. Sri Vishar Gaurav, Civil Judge (Jr. Div.)-cum-S.D.J.M., Jamshedpur,
3. Sri Pratap Chandra, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad,
4. Sri Kusheshwar Sinku, J.M.-cum-Judge l/c-cum-Addl. Civil Judge (Jr. Div.), Bokaro,
5. Sri Sanjeet Kumar Chandra, J.M., Ranchi,
6. Miss Rajshree Aparna Kujur, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Bokaro,
7. Sri Kamal Ranjan, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-Judge l/c, Jamshedpur,
8. Sri Ananda Singh, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Godda,
9. Sri Abhishek Prasad, J.M.-cum-Judge l/c, Deoghar,
10. Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Saraikela,
11. Manoranjan Kumar No. III, J.M.-cum-Addl. Civil Judge (Jr. Div.), Daltonganj,
12. Miss Lucy Sosen Tigga, J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chaibasa,
13. Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Sahebganj,
14. Sri Manoj Kumar Ram, SDJM-cum-Judge l/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,
15. Sri Sandeep Kumar Bertam, JM-cum-Addl. Civil Judge (Jr. Div.), Bokaro (Bermo at Tenughat),
16. Sri Ajay Kumar Guria, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
17. Miss Kumari Jiv, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Dhanbad,
18. Ms. Kamala Kumari, Civil Judge (Jr. Div.)-cum-Judge l/c, Hazaribagh,
19. Sri Bishwanath Oraon, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
20. Ms. Nitasha Barla, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi,
21. Sri Sindhu Nath Lamay, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
22. Sri Sandeep Nishit Bara, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar,
23. Sri Arbind Kachchap, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
24. Miss Sushila Soreng, SDJM-cum-Civil Judge (Jr. Div.)-cum-Judge l/c-cum-P.M. (J.J. Board), Khunti.

Sub: - Nomination for attending Inter Disciplinary Conference (C-2) on “Sensitization Programme on Domestic Violence” on 23rd July, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending Inter Disciplinary Conference (C-2) on “Sensitization Programme on Domestic Violence” on 23rd July, 2017 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 23rd July, 2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course. Also, you are requested to attend the training alongwith tabs for ready reference to Bare Acts.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 22nd July till the evening of 23rd July, 2017.

Yours faithfully,
Sd/- R.K. Vaish
Registrar (Administration)

Memo No. 2903 /Apptt.

Dated, Ranchi, the 06.7.17

Copy forwarded to the Principal District & Sessions Judges, Chatra / Jamshedpur / Dhanbad / Bokaro / Godda / Deoghar / Saraikela / Daltonganj / Chaibasa / Sahebganj / Gumla / Hazaribagh / Latehar / Khunti / including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 483/JAJ dated 13.06.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


05.07.17
Registrar (Administration)